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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 940/2018

RELIGARE FINVEST LIMITED

..... Plaintiff

Through Mr.Abhishek Manu Singhvi, Sr.Adv. and Mr.Sanjeev Puri, Sr.Adv. with Ms.Roopali Singh, Mr.Aditya Chatterjee and Ms.Sayobani Basu, Advs.

versus

LAKSHMI VILAS BANK LIMITED

..... Defendant

Through Mr.Jayant Bhushan,Sr.Adv. with Ms.Sushmita Gandhi, Mr.Abhirup Dasgupta and Mr.Bhargav Kosuri, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 07.09.2018

**%** 

Arguments heard in part of learned senior counsel for the plaintiff.

For balance arguments, list on 1.10.2018 at 3: 00 PM.

JAYANT NATH, J

**SEPTEMBER 07, 2018** 

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